

के लिए ज्यादा पैसा देने की कोई योजना है ?

Shri M. C. Chagla: I want more funds for everything. I wish I could get them.

Shri Sham Lal Saraf: These national monuments have been listed under the Central and State Lists. May I know whether the Central Government keep an eye on such of the monuments as are with the States, whether these monuments are also preserved, and if so, what arrangements are there to see that these are preserved well?

Shri M. C. Chagla: If our attention is drawn to the fact that a monument which is a State monument is not being properly looked after, we write to the State Government. If the State Government does not take proper action, we try and see that it is made into a national monument in which case it comes under our jurisdiction.

श्री विश्वनाथ पांडेय : इस स्टेटमेंट में

जो सदन के सामने प्रस्तुत किया गया है उसमें यह लिखा है :

'To ensure the success of the campaign, an Action Committee was set up by the Government'.

तो मैं जानना चाहता हूँ कि इस ऐक्शन कमेटी के कौन कौन सदस्य हैं और इस कमेटी द्वारा क्या क्या ऐक्शन लिये गये ?

Shri M. C. Chagla: The members of the committee which was appointed are: Dr. D'Rozario, Jt. Educational Adviser, Ministry of Education, Dr. Grace Morley, Director, National Museum, New Delhi, Shrimati V. Padhi, Director (Publicity), Department of Tourism, Shri B. B. Bowry, Information Officer attached to the Ministry of Education, New Delhi, Shri A. N. Kapoor, Assistant Director of Programmes, AIR, Shri C. S. Bhatia, Director, Postal Services, Delhi Circle, New Delhi, Shri J. K. Jain, Under Secretary, Ministry of I. & B. and Shri R. Ghosh, Director General of Archaeology, New Delhi.

As regard, action taken, we have pointed out in the statement the var-

ious actions taken. Radio programmes were arranged, States were asked to bring out posters stressing the value of monuments which are our heritage and how to preserve them.

Shri Narendra Singh Mahida: Is the Minister aware that there is a sun temple in Modhera in Gujarat and there are some idols in the charge of the Government of Gujarat? Does the Minister propose to ask the Government of Gujarat to return these idols to the Modhera sun temple committee so that they could be preserved as historic monuments.

Shri M. C. Chagla: I will consider if my hon. friend will write to me about it.

Shrimati Savitri Nigam: Reference has been made in the statement to the provision of special and free guide service at the more important monuments. What arrangements have been made to train the guides properly because the present guide service is very poor?

Shri M. C. Chagla: That is rather a difficult problem. We have not got enough guides—I agree. But I am try to see with the help of Dr. Morley, who is in charge of the National Museum, if we cannot have a sort of refresher courses whereby guides can be trained who can take tourists round and explain to them what our monuments are.

भूतपूर्व प्रधान मन्त्री का तीनमूर्ति का निवास स्थान

+

* 307. { श्री प्रकाशवीर शास्त्री :
श्री जगदेव सिंह सिद्धान्ती :

क्या शिक्षा मंत्री 30 सितम्बर, 1964 के अतिरिक्त प्रश्न संख्या 1616-ख के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) तीन मूर्ति मार्ग पर स्थित भूतपूर्व प्रधान मंत्री के निवास स्थान का भवन तथा भूमि का अलग अलग बाजार दर पर क्या मूल्य है;

(ख) क्या उसमें खाली पड़ी भूमि का किसी और रूप से इस्तेमाल करने का विचार है; और

(ग) इस भवन को राष्ट्रीय स्मारक में परिवर्तित करने में तथा तत्संबंधी अन्य परियोजनाओं पर और कितनी रकम व्यय होने की संभावना है ?

शिक्षा मन्त्री (श्री मु० फ० चागला) :

(क) बाजार दर पर भूमि तथा भवन का मूल्य मालूम नहीं है ।

(ख) जी, नहीं ।

(ग) स्वर्गीय श्री जवाहरलाल नेहरू की स्मृति में समर्पित पुस्तकालय सहित, विशेष संग्रहालय के रूप में भवन को परिवर्तित करने के लिए तदर्थ आधार पर एक लाख रुपये की रकम निश्चित की गई है ।

श्री प्रकाशवीर शास्त्री : भूतपूर्व प्रधान मंत्री जी के निवास स्थान के सम्बन्ध में मैं ने पूछा था कि भवन तथा भूमि का अलग-अलग बाजार दर पर क्या मूल्य बैठता है और इस को इस रूप में परिवर्तित करने के लिये क्या मंत्रालय ने कैबिनेट से या सरकारी स्तर पर क्या किसी प्रकार का कोई निर्णय लिया है ?

Shri M. C. Chagla: The only value we have is the book value, not the market value. The land value is more than Rs. 44,000; buildings: main house....

Mr. Speaker: This reply had been given earlier. His question is different.

Shri M. C. Chagla: As to what is being done? A decision has been taken at the highest level that as far as the western section of the house is concerned, it will be converted into a library where we will collect books. The present thinking is that we want a library of modern India . . . (Interruption) Have I not followed the question?

अध्यक्ष महोदय : कैबिनेट में या गवर्नमेंट में या हाइएस्ट लेवेल पर यह हुआ है, उसका जवाब

श्री प्रकाशवीर शास्त्री : प्रश्न यह था कि जब यह प्रश्न आया तो सरकार की ओर से यह जवाब दिया गया था कि पुराना मूल्य क्या है, इसकी जानकारी तो हम को है, लेकिन वर्तमान बाजार दर के हिसाब से क्या मूल्य इसका आंका गया है, यह तो बतलाने की कृपा की जाए और उस में स्वीकृति कैबिनेट से ली गई है या नहीं ली गई है ?

Shri M. C. Chagla: We do not know the market value. No attempt was made to find out the market value, because the Cabinet decided that the house of the late Prime Minister should be put to a particular use. So, no question of ascertaining the market value arose. We are not trying to sell the house or the land, and I do not see the point of ascertaining the market value.

श्री प्रकाशवीर शास्त्री : यह जो स्मारक बनाया गया है क्या इस स्मारक को और भी बड़ा रूप देने का विचार है या उसके लिए कोई योजना तैयार की गई है ?

Shri M. C. Chagla: Yes, Sir. There is a suggestion that we may have to extend the building in order to set up a library, because it has been found that the foundation of the house is not sufficiently strong to take the weight of a further story where the books can be housed. There is plenty of land behind the house, and we may have to extend the building, so that a proper library can be put up.

Shri Hari Vishnu Kamath: Is Government aware that large sections of the people are wondering whether this decision in respect of the residence Tin Murti Marg of the late Prime Minister, Shri Jawaharlal Nehru, may not set a precedent for similar decisions in future, and if so, has Government given serious thought

to the matter of building a permanent residence worthy of the Prime Minister of this, maybe materially poor but otherwise great, country, as for instance they have No. 10, Downing Street, White-hall, in Britain and in many other democratic countries?

Shri M. C. Chagla: Only a century can create a person like Jawaharlal Nehru. It is not every day that a Jawaharlal Nehru is produced, and our country is fortunate in having him, and our century is fortunate. So, when a particular decision is taken about him, there is no danger of any precedent being created.

Mr. Speaker: Now we are not concerned with that. That decision has been taken, and it is final. What he wants to know is this. Long live our present Prime Minister, but at some time some other Prime Minister will come in. Suppose he chooses not to stay in this house, and wants to have another one. He says: why not build a permanent house which would be the Prime Minister's house?

Shri M. C. Chagla: I am not in a position to speak for the present Prime Minister. He is staying in the house where he was. What his intentions are, or what his views are, I do not know.

Shri Hari Vishnu Kamath: My question is different. Has the Cabinet considered this matter at all? He is a member of the Cabinet. Has it come up before the Cabinet so far?

Shri M. C. Chagla: No, it has not come up.

a memorial like this being raised for a memorial like this being raised for Shri Jawaharlal Nehru, about whom my hon. friend has said happy things with which we are all in agreement. But at the same time, I take it that it was raised because he was one of our national martyrs. There have been many other martyrs like

Mahatma Gandhi, Subhash Babu and many others. May I know whether Government have considered the advisability, since such a huge areas has been enclosed in this Tin Murti place, of constructing some more buildings there, in order to perpetuate the memory and the relics belonging to so many other martyrs of comparable eminence? Will they take the trouble also of consulting national leaders of all parties before they take such a decision?

Shri M. C. Chagla: I might tell my hon. friend that our present thinking is that the library that we want to be put up will be a library of modern India, which will range from the time of Ram Mohan Roy to the present time, so that scholars will come and make research and publish monographs of what India has done in the last one hundred years, which would cover the national movements of our national leaders, all our martyrs and all the people that my hon. friend referred to.

Shri Ranga: You, Sir, were good enough only the other day to inaugurate the exhibition showing the relics and belongings of Netaji Subhash Chandra Bose. There has been no permanent structure at all, no arrangement till now has been made. It has been a shameful thing for our country. I am making a suggestion. It is for the Government to take it up if they have a sense of responsibility. When they are placing the whole of the place at the disposal of this museum, with your indulgence, I will put this question: May I take it that the Government would consider it in their highest counsels the advisability of constructing the needed buildings and then providing opportunity for all these relics to be exhibited there for our national heroes?

Shri D. C. Sharma: On point of order, Sir. The hon. Member has been referring to Shri Subhash Chandra Bose and has been asking Govern-

ment to raise a memorial to him. There are many persons who believe that Shri Subash Chandra Bose is still alive and I am one of them. So, how can he associate the name of Shri Subhash Chandra Bose with the names of those persons who have expired?

Mr. Speaker: Prof. Ranga was only asking Government to raise memorials for those who have gone now.

Shri Ranga: I was talking of people of comparable eminence like Mahatma Gandhi and Subhash Chandra Bose. (*Interruptions*).

Mr. Speaker: Order, order.

Shri Siddhanti.

श्री जगदेव सिंह सिद्धान्ती : यह जो तीन मूर्ति का स्थान है, इसको केवल श्री नेहरू जी के स्मारक के रूप में न रख कर कितनी भारतीय राष्ट्र की विभूतियां हैं, उन सब के लिए क्यों नहीं रखा जाता है क्योंकि नेहरू जी का स्मारक शान्तिवन में स्थापित किया जा सकता है ?

Mr. Speaker: That is another suggestion. Next question.

Education Commission

+

*308. {
 Shri Rameshwar Tantia:
 Shri Prakash Vir Shastri:
 Shri Jagdev Singh:
 Siddhanti:
 Shri P. C. Borooah:
 Shri Onkar Lal Berwa:
 Shri Gulshan:
 Shri Y. S. Chaudhary:
 Shri D. C. Sharma:
 Shri Siddheshwar Prasad:

Will the Minister of Education be pleased to state:

(a) the precise terms of reference of the Education Commission appointed by the Government of India;

(b) the names of foreign members and foreign consultants of the Commission; and

(c) whether it is a fact that the Education Commission has been ask-

ed to submit interim reports from time to time?

The Minister of Education (Shri M. C. Chagla): (a) and (b). A statement is laid on the Table of the House.

(c) Yes, Sir.

STATEMENT

(a) The Commission will advise the Government on the national pattern of education and on the general principles and policies for the development of education at all stages and in all its aspects. It need not, however, examine the problems of adult, medical or legal education, but such aspects of these problems as are necessary for its comprehensive enquiry may be looked into.

(b) *Foreign Members*

1. Shri H. L. Elvin
2. Prof. Roger Revelle
3. Prof. Jean Thomas
4. Prof. Shumovsky
5. Prof. Sadatoshi Ihara.

Foreign Consultants

1. Sir Eric Ashby
2. Prof. P. M. S. Blackett
3. Sir Willis Jackson
4. Prof. Fredrick Seitz
5. Lord Robbins
6. Dr. John Guy Fowlkes
7. Dr. John Henry Fischer
8. Dr. Wilfred Cantwell Smith
9. Shri F. Cyril James
10. Dr. P. H. Coombs
11. Dr. S. Dedijer.

श्री प्रकाशवीर शास्त्री: यह जो शिक्षा आयोग स्थापित किया गया है क्या इसको यह भी काम सौंपा गया है कि शिक्षा का माध्यम क्या हो, इस सम्बन्ध में भी वह विचार कर अपना निर्णय दे, यदि हां तो भारत सरकार शिक्षा के माध्यम के बारे में अब तो जो निर्णय कर चुकी है, उस पर फिर से विचार करने की क्यों आवश्यकता अनुभव हुई ?